

Defective Case Register from 2025-06-25 to 2025-06-25

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/24524/2025	KAIBALYA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 not neat.
2	D-ABLAPL/18621/2025	PADMA CHARAN PATTANAIAK	2025-06-25	Paragraphs properly not mentioned in declaration portion of Affidavit page-4 and 5
3	D-CRP/25109/2025	NIRMAL KISHORE RATH	2025-06-25	Put up for further S.R after filing the C.Copy of the Trial Court order.
4	D-BLAPL/18921/2025	ADITI HOTA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. no.6 repeated two times.2.page no. 7 and 8 not neat.
5	D-ITA/21387/2025	SASWAT KUMAR ACHARYA	2025-06-25	1.D.C.fee of Rs.6/- to be paid. Being agreed and certificate in good ground not furnished.2.Page nos.301 and 924 not legible.3.page nos.673 and 824 not properly arranged.4.Page no.941 not filed
6	D-RSA/17273/2025	PRAMOD RANJAN BEHERA	2025-06-25	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/-Not Paid. 2. Pages No-41 and 51 not available.3.Insert Index in its proper place and change the Book Mark.
7	D-ABLAPL/18845/2025	BISWARANJAN DALAI	2025-06-25	Name of Petitioner No.3 in cause title not tally with the signature in Vakalatanama.
8	D-BLAPL/18649/2025	AMLAN SHAKTI PAUL	2025-06-25	1. As per FIR details date of disp.of not mentioned in ref. certificate. 2. Name of trial court in synopsis and petition not tally with rej. order under annex.5.
9	D-MATA/24516/2025	SURYASNATA MOHAPATRA	2025-06-25	1.Period of Delay 126 days
10	D-ABLAPL/18732/2025	SAPAN KUMAR LENKA	2025-06-25	1. Petitioner No-2 Sulachana Samal has signed in V Nama as Sulochana Samal. 2. GR Case no is not furnished. 3. Page 11 is not neat
11	D-CRLREV/15513/2025	SRIKANTA MAHUNTA	2025-06-25	1.A .fees of Rs .2.20 paisa not paid 2. B .C .E no . left blank in synopsis list of dates and certificate .
12	D-WP(C)/24745/2025	BHASKAR SAMANTARAY	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Declaration of affidavit not correct.
13	D-BLAPL/18817/2025	DEVASHIS PANDA	2025-06-25	As per standing order the name of victim/informant shall not be mentioned in the petition.
14	D-ABLAPL/18731/2025	BHARAT BHUSAN ROUTRAY	2025-06-25	Signature of person making odia FIR in page 9 is not available

15	D-ABLAPL/18595/2025	RAMESH CHANDRA ROUT	2025-06-25	1. Occupation of the deponent not furnished in the Affidavit.
16	D-BLAPL/18534/2025	SATYA NARAYAN MISHRA 4	2025-06-25	1. petitioner is a minor not appeared through his guardian and he also signed in V.nama. 2. petitioner father al so deponent in the affidavit and not reflected in v.nama and C.T.
17	D-CONTC/20330/2025	SUSANTA KUMAR BARAL	2025-06-25	1. Period of Delay 129 days
18	D-CRLREV/18024/2025	SABITA RANJAN PATTNAIK	2025-06-25	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 6 DAYS
19	D-CONTC/22422/2025	SUBHANKAR ROUT	2025-06-25	1. Synopsis and Date chart not alphabetic paginated in Index.2.As per index Annexure-3 not described in the petition and not filed.
20	D-BLAPL/18711/2025	BIJAYA KUMAR RAGADA	2025-06-25	1.Honble court not tally with Rejection order and cause title. 2..Petition not correctly addressed to Honorable Court
21	D-WP(C)/17065/2025	DILLIP KUMAR SAHU	2025-06-25	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. AB not mentioned in index.Synopsis and date chart not mentioned in index.DC fee of Rs.12/- not paid.Annexures not properly reflected.
22	D-ABLAPL/18610/2025	DEEPAK RANJAN PARIDA	2025-06-25	1. In declaration of the affidavit authorize has been given to the deponent up to petitioner no.4 instead of petitioner-5 as there are five nos. of petitioner
23	D-ABLAPL/18900/2025	HEMANTA KUMAR RATSINGH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In declaration of the affidavit, information incorrectly furnished.
24	D-ABLAPL/18873/2025	PRASANTA KUMAR NANDA	2025-06-25	1. Name of the Petitioner No.1 is not correctly mentioned in Vakalatanama. 2. Sl. No. in Index not correctly furnished.
25	D-ABLAPL/18567/2025	BIJAYA KUMAR RAGADA	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-ABLAPL/18877/2025	HARAPRASAD PANDA	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name Of The Filing Advocate Not In Capital Letters In The application
27	D-BLAPL/18503/2025	ARIJEET MISHRA	2025-06-25	1-Father name of the petitioner in the cause title not tally with Rejection order.
28	D-CRLA/17631/2025	DEEPAK KU SAHOO	2025-06-25	Code Wrongly indicated 1-The name of Dist. wrongly mentioned at line-3 of para-1 at page -2

				and declaration of affidavit, 2- The name of trial court not fully mentioned at para-2 and prayer portion.
29	D- CONTC/22379/2025	ADV.	2025-06-25	1. As per record Annexure-1 and 2 not properly page marked in Index.2. Page nos.11 12 13 and 14 not neat and legible.
30	D-ARBP/21470/2025	GOUTAM KUMAR ACHARYA	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.D.C. Rs. 494/- to be paid.
31	D- ABLAPL/18645/2025	SOUBHAGYA SWAIN	2025-06-25	1. G.R.Case No. mentioned in the Cause Title is not correct.
32	D- STREV/23454/2025	JAGAMOHAN PATTANAIK	2025-06-25	1.Xerox attested copy of assessment order filed is under annexure-2 but c.copy/free copy not filed 2. Being aggrieved and good ground certificate not furnished in revn .petn .2 Annexure-3 is not a neat copy .
33	D-CRLA/16915/2025	KASHINATH PATTANAIK	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D- CONTC/22377/2025	JYOTIRMAY GUPTA	2025-06-25	1. Copy of the application along with postal receipt not filed
35	D- ABLAPL/18828/2025	SYED IQBAL	2025-06-25	1. Name of the Petitioner in Vakalatanama not match with cause title. 2. LTI not attested in Vakalatanama. 3. Petition, affidavit, vernacular certificate, Undertaking for translation copy are not chronologically arranged in Index and Application. 4. Declaration in Annexure 2 is not proper. 5.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
36	D- BLAPL/18623/2025	JASPREET KAUR	2025-06-25	PAGE NOS. 13 25 30 31 37 38 39 and 42 are not neat
37	D- ABLAPL/18377/2025	DEBASIS SAHOO	2025-06-25	Petition not correctly addressed to Honorable Court 1-Page 8 10 and 11 not neat and legible.
38	D- CRLREV/18364/2025	GOPINATH MISHRA	2025-06-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
39	D-WP(C)/24528/2025	SANDHYARANI PANI	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per petition para.7, op .no.2 not mentioned in the index annex.4.2.paragraphs of the petition not correct.3.page no.23 not neat.
40	D- ABLAPL/18583/2025	SAPAN KUMAR LENKA	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page marking of synopsis and date chart wrongly mentioned in Index. 2. Annexure 1 not attested

41	D-CRLLP/18151/2025	AGNIHOTRA SAHU	2025-06-25	1. Period of Delay 33 Days
42	D-ABLAPL/18544/2025	SOM SEKHAR RATH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In affidavit Occupation of the deponent left blank. 2. Signature of the deponent in the affidavit and V. nama is not tally with cause title of the application
43	D-BLAPL/18505/2025	AMLAN SHAKTI PAUL	2025-06-25	1- Annexure -1 and 2 not attested
44	D-BLAPL/18680/2025	SAMAPIKA MISHRA	2025-06-25	1. Page marking not tally with Index and book mark. 2..Petition not correctly addressed to Honorable Court
45	D-ABLAPL/18863/2025	HARAPRASAD PANDA	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration in Affidavit is not proper. Sole petitioner is declaring for another.
46	D-ABLAPL/18751/2025	SAKTIDHARA MISHRA	2025-06-25	Father Name of Deponent does not tally with Son of in Affidavit.
47	D-ABLAPL/18607/2025	GAGAN BIHARI SINGH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Wrongly mention in point no. 5 of the Affidavit. Paragraph properly not mentioned in declaration.
48	D-CRLA/17821/2025	DIPAK RANJAN MISHRA	2025-06-25	1-Date of sentence not mentioned in I.A.Nos.1604 and 1605 of 2025 2-Para no. wrongly furnished in declaration of affidavit in I.As
49	D-BLAPL/18686/2025	SATYA JEET ROUT	2025-06-25	1- Index not properly furnished.2- Synopsis and Date Chart not page marked.
50	D-CRLMA/18573/2025	DIPTI RANJAN BHOKTA	2025-06-25	i) Page no.13 not properly scan.ii)A.fee Rs-2.20/- to be paid.
51	D-CRLREV/16540/2025	AMITAV TRIPATHY	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 24.20 paisa not paid . (b) Appellate Court Judgement Rs 14.85 paisa not paid
52	D-ABLAPL/18815/2025	LALATENDU SAMANTARAY	2025-06-25	1. Copy of order in ABLAPL NO. 2977/25 disposed of on 29.04.25 not furnished. 2. The name of the father of the petitioner mentioned under Declaration in Affidavit is not correct.
53	D-ABLAPL/18800/2025	KULDEEP MOHANTY	2025-06-25	1. Annexure-4 is not attested by ADV.
54	D-ITA/20987/2025	SUDEEPTA KUMAR SINGH	2025-06-25	Being aggrieved by the order not furnished.

55	D-BLAPL/18842/2025	RAMESH CHANDRA MAHARANA	2025-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Late Gopal Naik not furnished in v.nama.
56	D-BLAPL/18933/2025	TIRTH KUMAR SAHU	2025-06-25	.Petition not correctly addressed to Honorable Court
57	D-CONTC/25379/2025	ADV.	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.W.P.C(OA) No.350 of 2019 is wrongly mentioned as W.P.C(O.A.)No350 of 2029 in prayer.
58	D-WA/18450/2025	SURYA NARAYAN PATNAIK, A.G.A.	2025-06-25	1.Judgment dt.21.2.2024 wrongly indicated dt.24.2.2025 in prayer
59	D-ABLAPL/18876/2025	BISHNU PRASAD MALLICK	2025-06-25	1. In affidavit, date of the affidavit is not mentioned 2..Petition not correctly addressed to Honorable Court
60	D-WP(C)/24519/2025	PRADEEP KUMAR DAS	2025-06-25	14-NOT PROPERLY INDEXED. Page marking not correct in index.
61	D-CMP/24882/2025	BIPIN KUMAR NAYAK	2025-06-25	The discrepancy in the name of O.P No-7 as per Trial Court be reconciled.
62	D-BLAPL/18912/2025	SULOCHANA PATRO	2025-06-25	1.Honble Court not tally with Rejection order and cause title. 2..Petition not correctly addressed to Honorable Court
63	D-WA/24550/2025	KARUNAKAR RATH	2025-06-25	i)Para no. not correctly furnished in both the I.As.ii)Though the petitioner being minor the represented through mother guardian but she has shown the affidavit without stated such petition and both the I.As.iii) Date of order and wp(c) no. not furnished in being aggrieved.
64	D-ABLAPL/18690/2025	SURENDRA KUMAR BISWAL	2025-06-25	Index shows bail Application instead of ABLAPL Application. Annexures are not page marked
65	D-BLAPL/18793/2025	DEEPAK KU SAHOO	2025-06-25	Mobile No Furnished in Ruber Stamp on V Nama is not legible.
66	D-ABLAPL/18787/2025	SOMANATH NANDA	2025-06-25	1. In Annexure-1, FIR copy is not filled.
67	D-ABLAPL/18771/2025	BIBHUTI RANJAN MOHANTY	2025-06-25	1. In declaration under affidavit, no of paragraph is furnished wrong. 2. In affidavit sl no is not furnished correctly.
68	D-BLAPL/18524/2025	NILAKANTHA JUJHARSINGH	2025-06-25	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Petition not correctly addressed to Honorable Court
69	D-ABLAPL/18786/2025	AJAYA KUMAR ROUT	2025-06-25	1.In Synopsis P.S no mentioned wrong. 2. In cause title ,paragraph-1 P.s name mentioned sadar instead of SOSO 3.In affidavit, Solemnly affirm before me mentioned saroj kumar sethi instead of Harekrushna Nahak

70	D-ABLAPL/18527/2025	PRAMODA KUMAR PATI	2025-06-25	1.Subject code is not correctly furnished in A.Slip and Index. 2. Synopsis and Date chart is not available. 3.Reference Certificate is not clearly furnished. 4.Petition Copy is not paginated. 5. Paragraphs mentioned under the Declaration in the Affidavit is not correct. 6.Mobile No. of Advocate not furnished in V.Nama
71	D-ABLAPL/18796/2025	BIRAJA PRASANNA DAS	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-CRLA/18259/2025	JUGALA KISHORE PANDA	2025-06-25	1.L.T .I of appellant no. 1 not attested .
73	D-LAA/24122/2025	ABHAYA KUMAR SHARMA	2025-06-25	1. Period of Delay 49 Days
74	D-CONTC/22476/2025	SATRUGHNA DASH (A)	2025-06-25	1. Synopsis and Date chart not alphabetic paginated in Index.2. Subject code incorrectly mentioned.3. Provision of Law not correctly furnished
75	D-CRLMC/18654/2025	DEBASIS SAHOO	2025-06-25	1. Page nos 10 and 11 not legible.
76	D-WP(C)/24825/2025	PRANAYA SAHOO	2025-06-25	MAC Case No.08 of 2024 mentioned in the Index(Annex- nos.4 and 5),synopsis does not tally with the Para-nos.10 and 13 of the petition and under Annex- nos. 4 and 5.)
77	D-WA/18142/2025	SIDHARTH PRASAD DAS,A.S.C	2025-06-25	1. C.COPY OF OF IMPUGNED ORDER NOT FILED
78	D-BLAPL/18818/2025	BIBEKANANDA MAHAPATRA	2025-06-25	ANNEXURE-2 NOT PROPERLY PAGE MARKED.
79	D-BLAPL/18561/2025	PRASANTA KUMAR SAHOO	2025-06-25	1.page 10 not legible.
80	D-ABLAPL/18432/2025	PRADIPTA BEURA	2025-06-25	1.P.R.No. mentioned in the Cause Title in page No.1 is not correct.
81	D-CRLREV/16060/2025	BIBHU PRASAD DAS	2025-06-25	As per annexure-3 documents filed are not tallied .2 .Certificate not filed regarding non filing of revision before concerned SESSIONS JUDGE .
82	D-ABLAPL/18847/2025	PRASANT KUMAR BARIK	2025-06-25	Page marking of the Petition from Page 1 to 3 not legible.
83	D-WP(C)/24545/2025	BAMADEV BARAL	2025-06-25	1. Address of the Opp.Party No. 1 not correctly furnished.
84	D-BLAPL/18841/2025	BISWAJIT MOHANTY - 5	2025-06-25	Name of petitioner in rej. order not tally with synopsis, cause title,and V.nama and al so fathers name in v.nama.
85	D-BLAPL/18936/2025	TIRTH KUMAR SAHU	2025-06-25	.Petition not correctly addressed to Honorable Court
86	D-ABLAPL/18797/2025	LALIT SAHU	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WP(C)/23162/2025	GOPAL PRASAD JENA	2025-06-25	1.Rule-8. of the orissa high court P.I.L Rules 2010 has not complied with

88	D-CRLMC/18317/2025	JNYANANANDA PANDA	2025-06-25	1.Occupation not furnished in affidavit. 2. Date of order not correctly furnished line no.5 in para no.3 and date chart. 3. ICC case number not correctly furnished in cause title of the I.A. petition.
89	D-ABLAPL/18848/2025	RAJKISHORE SWAIN	2025-06-25	1. SL. No. in Index are not proper. Annex 2 has two sl nos. 2. Synopsis and date chart are not page marked. 2. Name of the Deponent and signature in Affidavit and Declaration not tally with cause title. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
90	D-MATA/24255/2025	MADAN SUNDAR BEHERA	2025-06-25	certified copy of impugned order to be filed
91	D-CONTC/22384/2025	ADV.	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-ABLAPL/18604/2025	GAGAN BIHARI SINGH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Paragraph-6 of the application left blank. 2. Sl no-5 of the affidavit is not correct.
93	D-CRLREV/15067/2025	LALITENDU MISHRA	2025-06-25	Put up SR after filing of c.copies annexures 1 and 2
94	D-WP(C)/25504/2025	SAIBRATA RATH	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
95	D-WA/25100/2025		2025-06-25	1. Period of Delay 6 days delay, I.A not filed. 2. Vakalatnama properly stamped, Executed and accepted - In person memo not filed. 3.Code Not indicated. i) Status of the parties not furnished.ii)Anxs. are not properly mention in appeal memo. .iii)Confined more than one prayer.iv) WP(C) no. wrongly mention in prayer para no.2 and 3.v) Memo of In person not filed. vi) Neat and legible copy of page no. 41 to 44.vii) Reference certificate not furnished.
96	D-CMP/21541/2025	SOUMYA MISHRA	2025-06-25	1. The name of the Petitioner be corrected.
97	D-BLAPL/18852/2025	AMULYA RATNA PANDA	2025-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. S/o in v.nama not tally with causetitle.
98	D-BLAPL/18860/2025	BHAGYALAXMI MISHRA	2025-06-25	1. Page no.3 not mentioned in the petition.
99	D-CRLREV/18622/2025	DEEPAK RANJAN PARIDA	2025-06-25	Put up for S .R after redacting name of informant from revn. petition .
100	D-TRP(C)/20964/2025	DEEPAK KUMAR PANDA	2025-06-25	Nomenclature not correctly furnished. Correct nomenclature may be TRP(CRL)

101	D-RVWPET/21014/2025	SURYASNATA MOHAPATRA	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Page mark not properly.
102	D-WP(C)/24531/2025	SANDHYARANI PANI	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of order under Annexure-1 does not tally with Index.2. Paragraph no. not correctly furnished on declaration.3. Page nos.74 and 75 not neat and legible
103	D-ABLAPL/18535/2025	DEBIDUTTA MOHAPATRA	2025-06-25	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
104	D-CRLMC/18323/2025	BISWARANJAN DALAI	2025-06-25	1. Copy of charge sheet to be filed.
105	D-CONTC/25387/2025	ADV.	2025-06-25	1.W.P.(c) No.16706 Of 2025 is wrongly indicated as w.p(c) No.16708 of 2025 in paragraph-1 page no.3.
106	D-ABLAPL/18373/2025	SNEHASISH BEHERA	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
107	D-CONTC/21734/2025	SOUMYAJYOTI BISWAL	2025-06-25	Provision of Law Not correctly Furnished i)Mobile no. not furnished of the signing Advocate in the vakalatnama.ii)Page no24 not properly scanned.
108	D-CRLA/18935/2025	TIRTH KUMAR SAHU	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 95 Days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.75 paisa not paid
109	D-CONTC/21863/2025	ADV.	2025-06-25	Page marking not proper.
110	D-ABLAPL/18809/2025	MD. GOLAM MADANI	2025-06-25	1,1. BNSS not correctly mentioned in A.Slip. 2. Addressing to the Court is not proper. 3.Name and address of the petitioners not mentioned in V. Nama.
111	D-BLAPL/18624/2025	JASPREET KAUR	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of FIR not correct in date chart as per annex.1
112	D-BLAPL/18858/2025	PRASANTA KUMAR SAHOO	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 19 21 23 24 and 25 not neat and legible.

113	D- CONTC/21699/2025	ADV.	2025-06-25	THE LRNED COUNSEL FOR THE PETITIONER NOWHERE MADE FULL SIGNATURE OR WRITE HIS NAME/ HIS COUNSELS IN CAPITAL IN THE PETITION
114	D- ABLAPL/18894/2025	ASHOK KUMAR SAHOO	2025-06-25	. In declaration under affidavit,Other petitioner is not authorized petitioner-1 to do the to swear the affidavit in their behalf.
115	D- BLAPL/18236/2025	TANMAYA KUMAR MOHANTY	2025-06-25	1-Page mark not indicated in Synopsis and Date Chart.2- Name and address of the Informant should be redacted from the cause title and petition .3- Annexure -1 not Attested.The Name of the informant should be redacted from the petition of paragraph no. 1
116	D-LAA/24128/2025	ABHAYA KUMAR SHARMA	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 52 Days .
117	D- CONTC/23674/2025	ADV.	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D- ABLAPL/18592/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Synopsis and Date chart are not in separate pages and also not page marked. 2.Advocate Clerk welfare Fee of Rs.10 not paid.
119	D- CONTC/21889/2025	ADV.	2025-06-25	1. Date of order under Annexure-1 does not tally with para-3 of the petition.
120	D-WP(C)/24760/2025	SWAPNA KUMAR OJHA	2025-06-25	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.
121	D-WP(C)/24979/2025	JAGABANDHU SAHU	2025-06-25	Annexure nos.3 and 4 are not properly arranged and not page marked.
122	D- BLAPL/18755/2025	SARADA PRASAD DASH	2025-06-25	1.Hologram of Rs 50/- not affixed in the V.nama .
123	D- BLAPL/18729/2025	TUSHAR KUMAR PATTNAYAK	2025-06-25	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
124	D- ABLAPL/18538/2025	AJIT CH MOHAPATRA	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.
125	D- ABLAPL/18832/2025	BICHITRA NARAYANA SATAPATHY	2025-06-25	Synopsis and Date Chart not filed in separate sheets.
126	D-WP(C)/24192/2025	BIJAYA KUMAR NAYAK (3)	2025-06-25	1.D.C.fee of Rs.3/- to be paid on Affidavit.
127	D-CMP/21526/2025	PRAKASH KUMAR MOHANTY	2025-06-25	This may be regd. as RSA.

128	D-CRLA/17968/2025	ANIRUDHA DAS	2025-06-25	R.I.awarded u/s.201 I.P.C. wrongly mentioned in synopsis appeal memo and I.As.
129	D-ABLAPL/18803/2025	TUSHAR KANTA NAYAK	2025-06-25	1.Subject code is not correctly furnished in A.Slip,Index,Synopsis,Date Chart,Cause Title and Affidavit. 2.BNSS is not mentioned correctly in A.Slip and Cause Title. 3. Paragraphs mentioned in the petition is not mentioned under the Affidavit.
130	D-ABLAPL/18884/2025	ACHYUTANANDA PATTANAIK	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1, In List of date and events Petitioners name is not tally with cause title
131	D-WP(C)/24423/2025	ROHIT RANJAN RAY	2025-06-25	Page 18 not neat.
132	D-ABLAPL/18546/2025	GHANASHYAM MUDULI	2025-06-25	1. Page Nos. 15 and 16 are not legible
133	D-BLAPL/18588/2025	SURYAKANTA DWIBEDI	2025-06-25	.Petition not correctly addressed to Honorable Court C.T and P.S case number not mentioned in the Rejection order as per cause title.C.T number not tally with cause title and first para of the petition copy
134	D-BLAPL/18552/2025	AMITAV TRIPATHY	2025-06-25	1- Synopsis and Date Chart signed by the Advocate without Date and Place.
135	D-CRLREV/18342/2025	SATYA NARAYAN BHRAMAR RAY	2025-06-25	1. Period of Delay 44 days
136	D-ABLAPL/18597/2025	BISWORANJAN SWAIN	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	D-CRLA/16923/2025	KASHINATH PATTANAIK	2025-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
138	D-BLAPL/18600/2025	SIDHARTHA DAS	2025-06-25	Father Name of the Petitioner not furnished in the Cause Title
139	D-BLAPL/18880/2025	MANORANJAN MUDULI	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
140	D-ABLAPL/18523/2025	UMA SHANKAR PATEL	2025-06-25	1.Index is not proper. 2. Synopsis and Date chart not paginated properly. 3. Undertaking and Certificate are not in proper place
141	D-BLAPL/18504/2025	ARIJEET MISHRA	2025-06-25	1-Page -9 not legible.
142	D-WP(C)/25031/2025	KAJAL SAHOO	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-LAA/24132/2025	ABHAYA KUMAR SHARMA	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 53 Days .
144	D-BLAPL/18628/2025	HIMANSHU SEKHAR MISHRA	2025-06-25	31-As per standing order the name of victim/informant shall not be mentioned in the petition.

				S.R.will be made after correction of defect sl. no.31
145	D-ABLAPL/18653/2025	SAROJ KUMAR MISHRA	2025-06-25	1.List of Date Chart not correctly mentioned. 2. Annexure-2 not attested.
146	D-BLAPL/18947/2025	MADAN SUNDAR BEHERA	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1, As per index, BLAPL Petition and Annexure-1 not page marked on the file.
147	D-WP(C)/24481/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.
148	D-BLAPL/18718/2025	TIGMANSHU PATNAIK	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Honble Court not mentioned in the cause title.Name and age not correctly mentioned in the affidavit. Serial no-4 not correctly mentioned.
149	D-BLAPL/18267/2025	HEMANTA KUMAR MOHANTA	2025-06-25	1-Paging of Book Mark not Tally with Index.2- Date of order in Annexure -2 not tally with Date Chart.
150	D-CRLREV/14763/2025	JYOTI RANJAN DEO	2025-06-25	1.CRLREV not mentioned in index in page 1 to 9 .2 .The petition is not in CRLREV format.3 Being Aggrieved portion ground not mentioned properly in petition.
151	D-ABLAPL/18834/2025	ABHILASH ROUTRAY	2025-06-25	.Names In Capital Letters Of All The Signing Advocates Not Indicated
152	D-BLAPL/18736/2025	BIRAJA PRASAD TRIPATHY	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .mobile Phone Numbers Of All The Signing Advocates Not Indicated
153	D-CRLMC/18482/2025	RAJENDRA NARAYAN ROUT	2025-06-25	Petition not correctly addressed to Honorable Court Page marking not tally with Index and book marking.
154	D-BLAPL/18934/2025	TIRTH KUMAR SAHU	2025-06-25	.Petition not correctly addressed to Honorable Court
155	D-WA/20270/2025	SHAKTI DATTA TRIPATHY	2025-06-25	i) Status of the parties not furnished.ii) WP (C) no.not correctly furnished in para no.- 1.iii)Anx-1 not mention in petition.iv)Date of listing wrongly mention in para-10.v) WP(C) no. not furnished in Being aggrieved.vi) Page no. 104 not properly scan.
156	D-WP(C)/24189/2025	SATYAPRAKASH DHAL	2025-06-25	1.D .C.Fee of Rs.2/- to be paid on V>Nama
157	D-ABLAPL/18599/2025	DIPAK KUMAR SAHOO	2025-06-25	1. Subject code is not correctly furnished in A.Slip. 2. Date chart not maintained properly. 3.

				V. Nama not properly stamped
158	D-BLAPL/18738/2025	BIJAYA KUMAR RAGADA	2025-06-25	1)Address of petitioner no. 2 not tally with Annexure -2.
159	D-MSA/18742/2025	SUDEEP KUMAR SARANGI	2025-06-25	1. Period of Delay 55 days 2.R-3 of the Appellate Tribunal not made party in this Appeal.
160	D-GUAP/24328/2025	BIBHUTI BHUSAN PATTNAYAK	2025-06-25	Put up for S .R after filing of c .copy of impugned order under annexure-5 .
161	D-CRLLP/15305/2025	KARUNAKAR NAYAK	2025-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1..Deficit A .FEES of Rs .2.35 paisa to be paid . 2.Synopsis and date chart are not page marked in index .
162	D-BLAPL/18602/2025	CHITTA RANJAN SAHU	2025-06-25	Synopsis and Date Chart not furnished in the Index. FIR Copy not filed, but Undertaking to file Copy of FIR if required by the court is filed
163	D-WP(C)/24530/2025	SANDHYARANI PANI	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the petitioner in cause title not tally with affidavit.2.paragraphs not correct in declaration of affidavit.3.page nos. 30 and 70 not neat. Represented 4.Dtd. 9-5-2025 in annex.10 , not tally in index .
164	D-ABLAPL/18740/2025	BHARAT BHUSAN ROUTRAY	2025-06-25	1.Petition not correctly addressed to Honorable Court 2.Index shows Bail Application instead of ABLAPL Application.
165	D-ABLAPL/18403/2025	KISHORE KUMAR MISHRA	2025-06-25	1. Index and Synopsis not properly paginated. 2. The name of the Victim and her husbands name may be redacted from the petition.
166	D-ABLAPL/18829/2025	SYED IQBAL	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Petition, affidavit,vernacular certificate, undertaking for translated copy are not chronologically arranged in Index as well as in Application. 2. Declaration in Annexure 2 is not proper. 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
167	D-BLAPL/18930/2025	GYANA RANJAN DHAL	2025-06-25	As per standing order the name of victim/informant shall not be mentioned in the petition
168	D-RVWPET/25117/2025	SOUBHAGYA KUMAR RATH	2025-06-25	Period of Delay 6 days delay, I.A. not filed. 2.E. no of S. Mohapatra adv. not mention.
169	D-ABLAPL/18807/2025	NIRANJAN PANDA	2025-06-25	1.Copy of order in ABLAPL NO. 12199/22 not furnished. 2. Occupation of the petitioner in Affidavit is not correct.
170	D-BLAPL/18603/2025	RAJIB LOCHAN PATNAIK	2025-06-25	Instead of Filing Free Copy of Rejection Order Xerox Copy Of Free Copy of Rejection Order is

				Filed in Annexure 2
171	D-BLAPL/18593/2025	SURYAKANTA DWIBEDI	2025-06-25	1.Petition not correctly addressed to Honorable Court 2. Provision of law is incorrect. 3. GR Case No mentioned in Synopsis is incorrect.
172	D-RVWPET/21695/2025	ADV.	2025-06-25	D.C. fee Rs-18/- to be paid.
173	D-ABLAPL/18819/2025	NIRANJAN PANDA	2025-06-25	Affidavit in page No. 8 appears to be wrong.
174	D-ABLAPL/18887/2025	SIBA PRASAD SAHOO	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In certificate under Affidavit, no. of paragraph is not furnished correctly. 2. In V. nama, L.T.I of the executant is not attested. 3. Attested Annexure is not filled
175	D-MACA/23134/2025	KALPATARU PANIGRAHI	2025-06-25	petitioner no 3 not executed in vakalatanama
176	D-ABLAPL/18596/2025	ABHISHEK DASH	2025-06-25	Paragraphs in the Petition not properly serial numbered

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-06-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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